



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION CAUSE LIST FOR HEARING DATED 14/11/2022**

**BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAME / OPPONENTS NAME	MOBILE	SIGN
1	1432452	725783	VISHESH & ASSOCIATES	B.AJIT KUMAR VS ALKEM LABORATORIES LTD		
2	1424512	725789	PMG ASSOCIATES MENON AND VARGHESE	VXL POLYTEC P.LTD VS UNIVERSAL POLYMERS		
3	1482162	725780	ASHOK RAM KUMAR  & LALL & SEHI	FABMALL (INDIA) P.LTD VS FABINDIA OVERSEAS P.LTD		
4	1482170	725782	ASHOK RAM KUMAR  & LALL & SEHI	FABMALL (INDIA) P.LTD VS FABINDIA OVERSEAS P.LTD		
5	1482160	725779	ASHOK RAM KUMAR  & LALL & SEHI	FABMALL (INDIA) P.LTD VS FABINDIA OVERSEAS P.LTD		
6	1482161	725781	ASHOK RAM KUMAR  & LALL & SEHI	FABMALL (INDIA) P.LTD VS FABINDIA OVERSEAS P.LTD		

7	1442943	725778	GUDWILL & GOODWILL & BHARTI REGISTRATION SERVICE	K.J.GEORGE VS NEXUS POWER SYATEMS		
8	1443731	725769	DUA ASSOCIATES  & DEPENNIG & DEPENNIGN	NOSCH LABS P,LTD  VS ROBERT BOSCH GMBH		
9	1438553	725820	LALL & SETHI & D.RAJKUMAR	YALEY'S AQUA MINERALS P.LTD VS THE COCA COLA CO		
10	1452682	725786	RAO & RAO & VISHESH & ASSOCIATES	CHADA SRIDHAR VS ALKEM LABORATORIES LTD		
11	1005323	161795	BAGYA RAGAVAN & LALL & SETHI	N.RANGA RAO & SONS P.LTD VS ESTEE LAUDER COSMETICS LTD		
12	1442254	724757	CHANDRA KANTH M.JOSHI & Y.J.,TRIVEDI	SHRI N.H.BHASKAR REDDY VS JIVRAJ TEA LTD		



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**OPPOSITION CAUSE LIST FOR HEARING DATED 15/11/2022**

**BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAME / OPONENTS NAME	MOBILE	SIGN
1	1354903	725979	P.C.N.RAGUPATHY	K.A.GURUKKAL VS AJANTA INDIA LTD		
2	1499441	725096	P.H.ARVINDE PANDIAN,HARISHANKAR MANI. & S.MUKUN & S.ARCHANA	S.YOGARATNAM  VS SARAVANA STORES		
3	1458568	725107	C. DANIEL & GLADYS	FOURRTS (INDIA) LABORATORIES PVT LTD VS VHB LIFE SCIENCES LTD		
4	1459413	725109	HARIKRISHNA S HOLLA	KARNATAKA ANTIBIOTICS AND PHARMACEUTICALS VS VHB LIFE SCIENCES LTD		
5	1459413	725524	HARIKRISHNA S HOLLA  & DEPENNING & DEPRNING	KARNATAKA ANTIBIOTICS AND PHARMACEUTICALS VS BOMBAY CHEMICALS PVT LTD		

6	1038073	724918	RAO & RAO & DEPENNING & DEPENNING	SANNIHITA EWWICS LTD VS UNIVERSAL CABLES LTD		
7	1455184	725268	D.RAJ KUMAR	S.M. JAICHANDRAN IYAR VS SUN PHARMEACUTICAL P.LTD		
8	1077755	192640	R.V.R ASSOCIATES & S.DIWAKAR	HETERO DRUGS LTD VS SUN PHARMEACUTICAL P.LTD		
9	1442518	725264	R.K.DEWAN & CO & REMFY & SAGAR	SURANA FASHION P.LTD VS H & M HENNES & NAURTIX AB,		
10	1457581	725327	APR ASSOCIATES & Y.J TRIVEDI	M/S, CERA-CHEM P.LTD VS CERA SANITARYWARE LTD		
11	1470675	725278	AMBA CONSULTANCY SERVICES & RAO & RAO	Y.L. KANTHA RAO VS SRI KRISHNA TRADERS		



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S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAME / OPONENTS NAME	MOBILE	SIGN
1	1496263	725030	DASWANI & DASWANI & AD.TONY CHACKO	DINTO DOMNIC V. VS OM OIL & FLOUR MILLS LTD		
2	1344245	725156	R.V.R. ASSOCIATES & INDUMATHI RAVI	BHARATH KUMAR REDDY VS KARNATAKA CO OPERATIVE MILK PRODUCERS FEDERATION LTD		
3	1458198	724982	R.K.DEWAN & CO  & RAMJI .G. ADVOCATE	RHINE BIOGENICS P.LTD VS NUTRINE CONFECTIONERY COMPANY LTD		
4	1496779	725163	MOHAN ASSOCIATES  & W.S. KANE & CO	XOMOX SANMAR LTD VS MATRIX TELECOM P.LTD		
5	1507269	724776	ASHOK KUMAR J.DAGA & D.SEN & CO	C.LALIT KUMAR VS UNIEXCEL LTD		
6	1510453	724970	ASHOK KUMAR J.DAGA & D.SEN & CO	C.LALIT KUMAR VS UNIEXCEL LTD		

7	1510455	724775	ASHOK KUMAR J.DAGA & D.SEN & CO	C.LALIT KUMAR VS UNIEXCEL LTD		
8	1507270	724777	ASHOK KUMAR J.DAGA & D.SEN & CO	C.LALIT KUMAR VS UNIEXCEL LTD		
9	1415963	725263	RAO & RAO & ANAND & ANAND	APPLE INSULATED WIRES P.LTD VS APPLE INC		
10	1369467	257211	RAO & RAO & ANAND & ANAND	APPLE INSULATED WIRES P.LTD VS APPLE COMPUTER INC		
11	1369468	257212	RAO & RAO & ANAND & ANAND	APPLE INSULATED WIRES P.LTD VS APPLE COMPUTER INC		
12	1115326	247157	RAO & RAO & ANAND & ANAND	APPLE INSULATED WIRES P.LTD VS APPLE COMPUTER INC		



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1	1284185	725619	Y.J.TRIVEDI & CO	BIO BODY FUELZ VS RASNA LTD		
2	1418208	726410	BALA KUMAR CHANDRA SEKARAN & ASSOCIATES	CURATIO HEALTHJH PVT.LTD VS SUN PHARMACEUTICALS LTD		
3	1512423	724952	V.RAVI & CO & DELHI REGISTRATION SERVICE	MR.NITHESH SURANA VS IZUK CHEMICALS AND HERBALS		
4	1510847	725584	R.V.R. ASSOCIATES & M/S,V.A.ASSOCIAES	SIGMUND PHARMA P.TLD VS LUPIN LABORATORIES LTD		
5	1452681	725529	RAO & RAO & VISHESH ASSOCIATES	CHADHA SRIDHAR VS AGLOWMED LTD		
6	1401080	724773	SURANA AND SURANA INTETNATIONAL ATTORNEYS	NIMCO SCHOENBEDRIJVEN B.V VS MAXWELL INDUSTRIES LTD		
7	1435019	725590	RAMJI.G.ADV & M/S.V.A.ASSOCIATES	P.NAGALAKSHMI & LUPIN LABORTORIES LTD		